

Release Order No. 1051/591/2015

DEPUTY GENERAL MANAGER & RECOVERY OFFICER WESTERN REGIONAL OFFICE

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios Attachment Proceedings Nos. 1900 & 1901 of 2015

Certificate No. RC 591 of 2015

The Principal Officer/Chairman & Managing Director/CEO All the Banks in India/All the Mutual Funds in India NSDL/CDSL, Mumbai

- Whereas Recovery Certificate No. RC 591 of 2015 dated March 10, 2015 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum Rs. Rs. 9,15,630/- (Rupees Nine Lakh Fifteen Thousand Six Hundred Thirty only) along with further interest, all costs, charges and expenses etc. against Cavalier Securities Ltd. (PAN: AAACC6370Q) ["Defaulter"] and the same was due in respect of the said certificate.
- 2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
- And whereas SEBI has recovered full amount, which includes penalty, interest and recovery cost towards full and final settlement of demand raised in the aforesaid recovery certificate.
- 4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios Cavalier Securities Ltd. (PAN: AAACC6370Q) attached, if any, pursuant to the above said notices of attachment under intimation to SEBI.
- 5. If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.
- 6. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Ahmedabad this day of December 2025.

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Recovery Officer

पश्चिमी
प्रादेशिक कार्यालय
Western Regional
Office